

has also set up marketing complexes at important metro towns to provide marketing assistance to State level and other such agencies;

- (v) directives have been issued to accord priority for purchase of handloom goods by Ministries/Departments of the Government as also by the Public Sector Undertakings.

II. As far as the Powerloom weavers are concerned, measures being taken inter alia include:

- (i) steps for development and modernisation of the sector;
- (ii) requesting the State Governments to:
- (a) encourage the formation of Powerloom Cooperative societies;
- (b) make contribution towards their Share Capital so as to enhance their marketing facilities; and
- (c) adopt suitable legislative and administrative measures for the welfare of the weavers.

**Legal Suits Pending In different Courts
Against North Eastern Hills University,
Shillong**

723. SHRI PETER G. MARBANIANG: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of legal suits pending

in different courts against the North Eastern Hills University, Shillong;

(b) the total amount of financial expenditure incurred to meet the legal suits till date during the last three years; and

(c) the names of the parties and nature of cases involved in the different legal suits?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) and (b). According to the information furnished by the North Eastern Hill University, three legal suits are pending against the University in different Courts. The University has incurred an expenditure of Rs. 26,40,444.45 on litigation during the last three years.

(c) The names of parties and nature of cases are as follows:

- (i) Smt. B. Lila Ao was appointed as LD on adhoc basis. Her services were terminated as she was not found suitable for the job. The case is pending in Supreme Court.
- (ii) Shadap Associates Versus NEHU in Asstt. to DC's Court. This case relates to dispute in rates for supply of man-hole covers.
- (iii) Shri Lalmaktlanga Versus NEHU in the Aizawl Bench of the Gauhati High Court. This relates to his appointment as Assistant Librarian.

**Vacant Post of Chief In P.G.I.
Chandigarh**

724. SHRI KIRPAL SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: